

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 98 OF 2018 &
IA NO. 178 OF 2018

Dated: 1st June, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Paschimanchal Vidyut Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
M/s Parmarath Iron Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agarwal for R-1

Mr. C. K. Rai for R-2

ORDER

Learned Counsel, Manoj Kr. Sharma appearing for the Appellant submits that Mr. Pradeep Misra, main arguing Counsel is not keeping well and prays for a reasonable accommodation on that ground. His submission is placed on record.

List the matter on **13-7-2018**, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey)
Technical Member

tpd/vg

(Justice N. K. Patil)
Judicial Member